

(J.H.C. Sch. 1-7)

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FROM:

Ambuj Nath

REGISTRAR GENERAL
HIGH COURT OF JHARKHAND,
RANCHI

Letter No. 272/R.G.

Dated: 08/08/2017

To,
**All the Principal District & Sessions Judges
of the State of Jharkhand, including
The Judicial Commissioner, Ranchi.**

Sir,

In continuation of Letter No. 92/SCMS dated 25.07.2017 I am directed to inform you that The Hon'ble Court has been pleased to start a special drive to dispose of more than 05 years old cases pending in the District and the Sub Divisional Courts of the state of Jharkhand by 31st March 2018 for which a format has also been uploaded in the official website of Jharkhand High Court under heading "**District Court Data**" which needs to be filled in and updated on daily basis with CNR No. of Disposed of cases.

Since CNR No. is not being generated for the cases pending in the Sub Divisional Court at Bokaro (Bermo at Tenughat), Ghatshila (Jamshedpur), Rajmahal (Sahibganj) & Civil Court of Khunti and Ramgarh. Therefore, Complaint Cases Number be only provided for the cases pending in these Courts.

A link has also been provided in the website for this purpose. The login details are the same which were provided to the District Courts for sending online data.

As the same will be monitored by the Hon'ble Court. Therefore, you are requested to ensure the compliance of the same strictly.

Yours faithfully


(Registrar General)
08/08/2017